### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO- 5527 TO BE ANSWERED ON 04/04/2025

### AIIMS JODHPUR

#### † 5527. SHRI HANUMAN BENIWAL

#### Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:-

(a) whether the Government is aware of the fact that in the past AIIMS Jodhpur had leased out servers/software to AIIMS Gorakhpur in the absence of any provision in the General Financial Rules (GFR) and without any legal basis, if so, the details thereof;

(b) whether the Government had conducted any investigation in this regard;

(c) if so, the details of the investigation report and the action taken by the Government against officials involved in such work by violating the rules;

(d) whether the Information Technology (IT) services being provided by a private company to AIIMS Gorakhpur and Jodhpur is violating the rules approved by the AIIMS Jodhpur and Gorakhpur;

(e) whether the officials of AIIMS Jodhpur and Gorakhpur are involving in corruption in connivance with the said company and if so, the details thereof; and

(f) whether the Government proposes to get the matter investigated by a central agency in view of the various works related to given to a private IT company and if so, the details thereof along with the time by which the investigation completed?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (f): AIIMS Jodhpur, as the Mentor Institute for AIIMS Gorakhpur, has issued the work order in August 2019 to M/s Algorithm Infoweb Pvt. Ltd. for provision of software to run the

Out-Patient Department (OPD), faculty, student and examination services modules for AIIMS Gorakhpur on monthly payment basis. Since August 2020, Centre for Development of Advance Computing (C-DAC) is providing Hospital Management Information System (HMIS) services in AIIMS Gorakhpur. APreliminary Inquiry Committee was ordered ascertain the facts of the matter including violation of Rules, as the case may be. The report has been submitted.

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